

### Areas prone to crimes against scheduled Castes

588. SHRI K. RAMAMURTHY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the districts and areas prone to crimes against Scheduled Castes, which have been identified by the concerned State Governments so that the guidelines indicated by him in his letters dated 10 March, 1980 and 6 September, 1980 to the States can be effectively implemented; and

(b) the steps that have been taken by the States in these sensitive districts and areas for improving the intelligence gathering machinery?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) and (b). In the Union Home Minister's D.O. letter dated 10th March, 1980, the States were asked to identify areas where potential for atrocities against Scheduled Castes exists. In the Union Home Minister's D.O. letter dated 6th September, 1980, it was suggested to the State Governments that at least one of the following posts in each of the sensitive districts should be held by officers belonging to Scheduled Castes/Scheduled Tribes. The posts identified for this purpose are District Magistrate, Senior Supdt. of Police, Supdt. of Police Sub-Divisional Magistrate and Sub-Divisional Police Officer. The replies received from the State Governments indicate that they are taking necessary action in this direction.

### Coordination Committees for Implementation of Tribal Sub-Plans

589. SHRI K. RAMAMURTHY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether coordination committees comprising of Chief Secretaries as Chairmen and concerned officials of States and Central Government as members have been set up in all the States where there is concentration of tribal population for

the purpose of effective implementation of tribal sub-plans;

(b) whether the Chief Ministers of these States, as desired by the Hon. Prime Minister, have conducted periodical reviews of tribal development; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) Orissa and Bihar States have set up coordination committees, but in Bihar the committee constituted is headed by the Development Commissioner.

(b) Periodical reviews of tribal development are conducted at various levels. Chief Ministers of States having concentration of tribal population have also conducted such reviews.

(c) The position varies from State to State. The Chief Ministers of Rajasthan and Madhya Pradesh have conducted the reviews recently, while some others earlier.

### मंडल आयोग क प्रतिवेदन पर मुख्य मंत्रियों का सम्मेलन

590. श्री जगपाल सिंह कश्यप: क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

(क) सरकार मंडल आयोग की सिफारिशों पर मुख्य मंत्रियों का सम्मेलन कब बुलायेगी; और

(ख) मुख्य मंत्रियों के विचार कब तक सुनिश्चित कर लिए जायेंगे?

गृह मंत्रालय में राज्य मंत्री (श्री निहार रंजन लस्कर): (क) और (ख) सरकार मंडल आयोग के प्रतिवेदन के संबंध में मुख्य मंत्रियों का एक सम्मेलन यथा शीघ्र बुलाने का विचार कर रही है। मामले पर सक्रिय रूप से विचार किया जा रहा है।